

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.110/97

Monday, this the 29th day of June, 1998.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

1. Cicily Disilva,
Office Superintendent,
Office of the Area Manager's Office,
Southern Railway,
Ernakulam.
2. Annamma Cherian,
Senior Steno,
Office of the Area Manager's Office,
Southern Railway,
Ernakulam.
3. Thankamma Francis,
Senior Clerk,
Office of the Area Manager's Office,
Southern Railway,
Ernakulam.
4. Sujitha.R.
Junior Clerk,
Office of the Area Manager's Office,
Southern Railway,
Ernakulam.
5. K Seshan,
Rajbhasha Assistant,
Office of the Area Manager's Office,
Southern Railway,
Ernakulam.
6. KP Aysha Beevi, Peon,
Office of the Area Manager's Office,
Southern Railway,
Ernakulam.
7. K Narayanan,
Peon,
Office of the Area Manager's Office,
Southern Railway,
Ernakulam.

By Advocate Mr VR Ramachandran Nair

Vs

1. Union of India represented by
the Secretary,
Ministry of Railways,
Rail Bhavan, New Delhi. - Respondents

2. The Chairman,
Railway Board,
Rail Bhavan,
New Delhi.
3. The General Manager,
Southern Railway,
Park Town.P.O.
Madras-3.
4. The Chief Personnel Officer,
Southern Railway,
Park Town.P.O.
Madras-3.
5. The Divisional Railway Manager,
Southern Railway,
Trivandrum.
6. The Area Manager,
Southern Railway,
Ernakulam.

- Respondents

By Advocate Mr PA Mohamed

The application having been heard on 29.6.98, the Tribunal on the same day delivered the following:

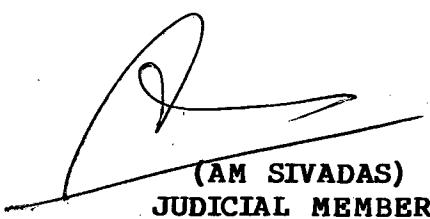
O R D E R

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicants are Administrative Staff working in the Area Manager's office of the Southern Railway. Their grievance is that the working hours have not been correctly fixed. They have submitted a representation A-9 dated 28.1.95 with reference to their grievances and it is stated that A-9 is still not disposed of. When the application came up for hearing learned counsel for applicants submitted that applicants will be satisfied if a direction is given to the 2nd respondent to dispose of A-9 representation.

2. Accordingly we direct the 2nd respondent to dispose of A-9 representation within three months of today. Application is disposed of as aforesaid. No costs.

Dated, the 29th June, 1998.


(AM SIVADAS)
JUDICIAL MEMBER


(PV VENKATAKRISHNAN)
ADMINISTRATIVE MEMBER

LIST OF ANNEXURE

1. Annexure A9: Joint representation dated 28.1.1995 submitted by the applicants to the 2nd respondent to continue the 5-day week for Area Manager's Office, Ernakulam.

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